- (vi) During cyclone Amphan, Indian Coast Guard shepherded around 174 fishing boats to safety and 67 merchant vessels were relocated to safer areas.
- (vii) During cyclone Nisarga, Indian Coast Guard shepherded around 2354 fishing boats to safety and 03 merchant vessels were relocated to safer areas.

(b) and (c) (i) As per the Disaster Management Act, the National Disaster Management Authority (NDMA) and State Disaster Management Authority (SDMA) are mandated to deal with all types of disasters; natural or man-made.

- (ii) The Armed Forces are called upon to assist the civil administration when required. ICG form an important part of the Government's response capacity and are immediate responders in all serious Coastal disaster situations.
- (iii) ICG has prepared Standard Operating Procedures for Disaster Management and the Standard Operating Procedures (SOPs) have been percolated to all formations and has initiated efforts for capacity building and training of ICG personnel.
- (iv) ICG units maintain close liaison and coordination with all State and District Authorities.
- (v) Special Community Interaction Programme (CIPs) and meetings were conducted with fishermen and coastal populace for undertaking safety measures and to advise them for not venturing to sea.

Status of HAL

40. SHRI RAJEEV SATAV: Will the Minister of DEFENCE be pleased to state:

(a) whether the Hindustan Aeronautics Limited (HAL) proposes to set up logistics bases in Vietnam, Malaysia, Indonesia and Sri Lanka to provide several after sale services, if so the details thereof;

(b) whether the HAL has signed Memorandum of Understanding with various organisations to strengthen the aerospace ecosystem in the country, if so, the details thereof;

(c) whether a number of officers of HAL who have left jobs in the recent past, if so the details thereof and the reasons therefor; and

(d) the other steps taken by Government to strengthen the stiff strength in HAL and improve its profitability?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir.

(b) In the recent past, HAL has signed following Memoranda of Understanding (MoUs) to boost the Government's /'Make in India' initiative which will nurture and enhance the aerospace ecosystem in the country:

- (i) HAL entered into an MoU with Aeronautical Development Agency (ADA) for participation in Design and Development of Advanced Medium Combat Aircraft (AMCA).
- HAL and CSIR-NAL has signed an MoU for Design, Development, Certification, Production, Marketing and Life Cycle Maintenance of 19 seater SARAS MK II Aircraft.
- (iii) Hindustan Aeronautics Limited (HAL), Israel Aerospace Industries Limited (IAI) and Dynamatic Technologies Limited (DTL) signed an MoU for marketing, manufacturing and selling of IAFs Unmanned Ariel Vehicles (UAVs).
- (iv) HAL and Wipro 3D, the metal additive manufacturing (AM) business of Wipro Infrastructure Engineering (WIN), have signed an MoU to design, develop, prove out, manufacture and repair of Aerospace Components using Metal Additive Technology.
- HAL, Avionics Division, Korwa signed an MoU with CSIR-CSIO, Chandigarh for indigenization of optical components/assemblies for airborne application.

(c) The number of officers who have resigned from HAL during the last three years is given below:

Year	Number of officers resigned
2018	62
2019	59
2020 (till 31.7.2020)	36

The reasons for the resignation of officers are career growth and other personal reasons.

Written Answers to

(d) In HAL, the Overall Sanctioned Strength (OSS) of Manpower (*i.e.* Direct Labour, Indirect Labour and Officers) is assessed and approved as per the perspective, plan of the Company.

The scheme for engagement of Personnel on Tenure basis in the Non-Executive Cadre was introduced in the Company in 2015 to meet the current, new, critical and time bound Projects of the Company.

The Government has taken various measures for improving profitability of the Company such as Atmanirbhar Bharat Abhiyan, and announcement of 101 negative import list of defence goods which would facilitate to boost the domestic defence manufacturing base and help to establish a robust ecosystem for defence production. This in turn would help HAL to source many of its supplies from the domestic suppliers thereby reducing the imports and improving the profitability of the Company.

Establishment of DRDO project at Kurnool

41. SHRI T.G. VENKATESH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is aware of the proposal of setting up of Defence Research and Development Organisation (DRDO) Missile Testing Project in Kurnool District of Andhra Pradesh;

(b) if so, the details thereof;

(c) whether Government has taken note that Andhra Pradesh State Government has expressed its readiness to allot 2720 acres of land for setting up of such project, if so, the reasons for the delay; and

(d) the status and progress of the project as on date?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) and (b) Government of India has approved, in the form of Project Sanction, for establishing an Electronic Warfare Test Range within an area admeasuring 2989.04 acres of land in Kurnool district of Andhra Pradesh.

(c) Yes, Sir. Total 2989 acres of land has been already acquired by DRDO in the year 2016 and 2017 (in two parts).

(d) Work commenced on 14th May, 2019 with the Probable Date of Completion (PDC) as 13th May, 2021. However, due to COVID-19 situation, the PDC has been extended by 04 months and new PDC is 13th September, 2021.